

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 619
IB-300/ND/2021

IA/578/2024,IA/6576/2023,IA/1728/2023,IA/676/2024,IA/1075/2024

IN THE MATTER OF:

M/s. Preet Suttering Store

...PETITIONER

Vs

M/s. M. I. Buildtech Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IBC Code,2016

Order delivered on 19.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP

:Adv. Harshit Kumar Rawat.

For the Respondent/Corporate Debtor

:Adv. Sushil Aggarwal for
suspended board of
directors- R-1 & R2 in
IA/1728/2023.

ORDER

Due to paucity of time, matter is adjourned to **20.05.2024.**

Sd/-
(Court Officer)